

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Dr. R.S. Ranichandran, P.C.S. } counsel for
M. K. Preetha Adv- } Petitioners 1 to 4
for KSR & Co.

2) Sandeep Kumar
For Cibi Vishnu

Respondent

3) D. Vinod
For B Dhanaraj

Respondent 7-9

ORDER

List this matter on 01.11.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)